



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART IV

Private Advertisements and Miscellaneous Notifications

Vindico Properties Private Limited

CIN:U70100KL2011PTC027392

(Registered on 11th day of January, 2011)

COMPANIES ACT, 1956

Resolution of Voluntary Winding Up

NOTICE

[Under Section 485(1)]

At the Extra Ordinary General meeting of the above named company held at the Registered Office of the Company at Room No. 4- C, XIII/300 E-26, 4th Floor, K C F Tower, Bharath Matha College Road, Kakkanad, Thrikkakkara P. O., Ernakulam, Kerala-682 021, India on Monday, the 20th day of February, 2017, the following resolution was passed:

PASSED AS A SPECIAL RESOLUTION

“RESOLVED THAT pursuant to Section 484(1)(b) and all other applicable provisions of the Companies Act, 1956 the Company be and is hereby wound up voluntarily.”

Kakkanad,
21-2-2017.

VIJAY SREENIKETHAN,
Liquidator.

Kochouseph Thomas Chittilappilly : Director
(DIN: 00020512) (Sd.)

Sheela Kochouseph
(DIN: 00027468) (Sd.)

: Director